

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 848
ANSWERED ON 27/07/2026**

SUSTAINABLE CITIES UNDER VIKSIT BHARAT 2047

848. SMT. REKHA SHARMA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has formulated a roadmap for development of future-ready and sustainable cities under Viksit Bharat 2047;
- (b) the key components thereof;
- (c) the cities identified for pilot implementation; and
- (d) the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation (AMRUT) 2.0, Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Swachh Bharat Mission – Urban (SBM – U) 2.0, Urban Transport etc.

MoHUA has adopted a comprehensive approach to augment the capacity of States/ UTs in efficient urban planning for development of future-ready cities. The key components are promoting the preparation of GIS-based Master Plans, implementation of Town Planning Schemes (TPS), Land Pooling Schemes (LPS), Local Area Plans (LAP), Transit-Oriented Development (TOD), redevelopment of Central Business Districts (CBDs) and historic city cores, Neighborhood Improvement Plans, Urban Water Body Information System (UWaIS), Aquifer Sustainability Management System (ASMS), and Online Building Permission Systems (OBPS). These initiatives aim to integrate land use, transport, infrastructure, environmental conservation, climate resilience, and digital governance into urban planning processes.
